

>

Title: Introduction and passing of the Appropriation Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-09 "

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: I introduce** the Bill.

MR. SPEAKER : Now Mr. Minister may please move the motion for consideration of the Bill.

SHRI PAWAN KUMAR BANSAL: I beg to move"

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidate Fund of India for the services of the financial year 2008-09, be taken into consideration. "

MR. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidate Fund of India for the services of the financial year 2008-09, be taken into consideration. "

The motion was adopted.

* Published in the Gazette of India, Extraordinary Part II, Section 2, dated 24.02.09.

** Introduced with the recommendation of the President.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PAWAN KUMAR BANSAL: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

[R35]

-